

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 23-08-2021 TO 27-08-2021

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		NIL		
		MISC ORDERS		
1	C/51093/2020	50048/2021	19/8/2021	24/8/2021
2	C/50253/2021	50070/2021	19/8/2021	24/8/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large. Thus all the interested parties and other information seekers under RTI Act may download these orders from CESTAT website.



31.8.21

DEPUTY REGISTRAR